

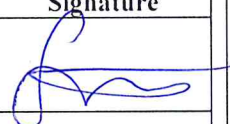
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

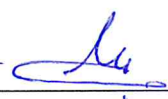
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 at 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 190/2018 in CP(IB)No. 148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram for R.P	PCS	9849056652	

B. Naga Bhushan

RP

nagabhushan.ca@gmail.com

ORDER

9849056678

Learned counsel Mr.Naresh Kumar Sangam present for Petitioner. Learned PCS Mr.S.Chidambaram present for RP and Learned RP Mr.B.Naga Bhushan present.

Applicant filed proof of service of notice on Resolution Applicant.

Heard learned counsel appearing for Corporate Debtor and learned counsel appearing for RP.

None present for Resolution Applicant.

Orders reserved.


MEMBER JUDICIAL